

(14)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/30, 31/ (IB)/2017
NAME OF THE PETITIONER(S) : M. ANTHONY PETER
NAME OF THE RESPONDENT(S) : PDF ESTATES INDIA LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	E. INDHU MATHI	REPRESENTATION BY WHOM	E. Indhu Mathi 24/10/17
	Mr. Shankar Murali	Advocate	

ORDER

Proxy representing counsel for petitioner present and prayed time stating that the counsel for petitioner could not attend before the Tribunal today due to personal inconvenience. Time extended at request to hear submissions in relation to the service of notice to the respondent for their appearance. Put up on 27.10.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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